

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 53 of 2012**

**Dated : 11<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Llyods Metal Energy Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s):** **Mr. J.J. Bhatt, Sr. Adv.**  
**Mr. M.G. Ramachandran**  
**Mr. Abhishek Khare**  
**Mr. Rajesh Gupta (Rep.)**  
**Mr. Prashant Puri (Rep.)**

**Counsel for the Respondent(s):** **Mr. Buddy A Ranganadhan for R-1**  
**Mr. Samir Malik for R-2**

**ORDER**

We have heard Mr. J.J. Bhatt, Learned Senior Counsel for the Appellant.

In view of the urgency post the matter as a special case in this Bench on **02.11.2013 i.e. Saturday.**

**(V.J. Talwar)**  
**Technical Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt